

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-719(PB)/2018

IN THE MATTER OF:

Samit Kapur & Ors.

.... Petitioners

v.

Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

Order under Section 7

Order delivered on 13.06.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant:

Mr. Ajay Kumar Tandon, Mr. Lalit Gupta, Mr. Himanshu Dubey, Ms. Purnima Singh, Mr. Shubham Singh, Advocates

For the Respondent:

ORDER

Notice to show cause to the respondent returnable on 03.07.2018 be issued as to why the petition be not admitted.

Process dasti only.

List for further consideration on 03.07.2018.

— Sd/ —

(M.M.KUMAR)
PRESIDENT

— Sd/ —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)